

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	TP 280/16	Hearing	621A	Murphy Road Business Centre P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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23. PARUL JOG
CONSULTANT LAW
ASSOCIATES
9767350827

Ratakonda

Counsel for petitioner is present. She has filed withdrawal memo seeking permission from the Tribunal for withdrawal of the petition. Permission is granted. Memo is recorded.

Petition is dismissed as withdrawn.

MEMBER (J)

MEMBER (T)